

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

(MP) Co.Appeal 34 of 2020

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.02.2021**

Name of the Company:

Hom Nath Thakur
(Home E H Pharma Pvt Ltd)
V/s
ROC Gwalior MP

Section:

252(3) of the companies Act, 2013

ORDER


Learned PCS Mr. Jinang Shah appeared for the Applicant.

Learned Counsel for the Applicant seeks some time to file latest balance sheet.

The permission is granted. It is to be filed within two weeks .

The matter stands adjourned to 25.03.2021 for further consideration.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 4th day of February, 2021